

28

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/15	TP 154/17	To carry amendment	391/ 394	Add Realty Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1. **SHREYAS.A**  
**9036118414**  
**FOR VGB ASSOCIATES**

**PETITIONER**

*Shreyas*

Counsel for petitioner is present. Today, counsel for petitioner has filed amended scheme of amalgamation. Smt. Prema Hatti for ROC and RD is present.

At the request of counsel for petitioner, list it on 26.09.2017.

  
MEMBER (J)

  
MEMBER (T)